## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/27/2017

NAME OF THE PETITIONER(S)

: MARY MATHEWS

NAME OF THE RESPONDENT(S)

: KALPAKA PLASTICS LTD + 3

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

PHILLE MATHEW

2. DomINIC S. DAVID S. MUKUNDAN

Counselfor the Petitioner. Counsel for Respondents

## ORDER

Counsel for both the parties are present. Pursuance to the offer given by the Petitioner for selling out his shares to the Respondent, the Respondent filed the xerox copy of memo agreeing to the proposal with the condition that consideration of the shares will be paid within six months. Counsel for the Petitioner prayed for time to seek instruction from his client. Xerox copy of the memo is taken on record. At request, time is enlarged. Put up on 13.09.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)